

F. No. J-11016/7/2024-Judicial (3)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi
Dated the 24th December, 2024

ORDER

The President is pleased to engage following Advocate for conducting Central Government litigation before the Allahabad High Court, Lucknow Bench, as shown below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

ALLAHABAD HIGH COURT, LUCKNOW BENCH

Central Government Counsel

Name of Advocate (Shri)	Contact details	Enrolment No.
Mrs. Pali Anurag	10/2, A.P. Sen Road, Charbagh, Lucknow, UP Mob: 9919162062 Email: palinig79@gmail.com	UP/10167/2003

2. The engagement of aforesaid Advocates will be governed by the terms & conditions as per this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & subsequent instructions issued through various OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(M. C. Prusty)

Senior Government Advocate

Copy (through email) to:-

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary/ All the Additional Secretaries and Joint Secretaries in Main Secretariat of Department of Legal Affairs.
3. The Addl. SGI, Allahabad High Court at Prayagraj.
4. The Dy. SGIs, Allahabad High Court at Prayagraj and at Lucknow.
5. The Registrar, Allahabad High Court, Lucknow Bench.
6. The Central Government Counsel, as above.
7. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Spare copies.



(Kumar Gaurva)

Section Officer (Judicial)

Tel. 011-23384945

Email: judicial-dla@nic.in